

(45)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

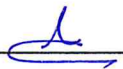
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


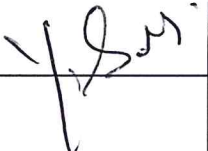
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            | TP No.54/HDB/2016                              |
| COMPANY PETITION/APPLICATION NO. | CP No. 31/2008                                 |
| NAME OF THE COMPANY              | Maruthi Fastners Private Limited               |
| NAME OF THE PETITIONER(S)        | Ravi Sanghi & Another                          |
| NAME OF THE RESPONDENT(S)        | Maruthi Fastners Private Limited & (10) Others |
| UNDER SECTION                    | 397/398  |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)       | Designation | E-mail & Telephone No. | Signature  |
|------------------------------|-------------|------------------------|--|
| S. Chidambaram <sup>P2</sup> | PCS         | 9849056652             |  |
|                              |             |                        |  |
|                              |             |                        |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation     | E-mail & Telephone No. | Signature   |
|------------------------|-----------------|------------------------|---|
| Dr. S.V. RAMA KRISHNA  | Adv.<br>R-4     | 9848403691             |  |
| Y. Suryanarayana       | Adv.<br>R-3 & 5 | 9849866556             |  |
|                        |                 |                        |   |

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorthy, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.



Member (T)



Member (J)